

I do not mind it this time since the Minister himself has come forward with a suggestion to extend it, but it should not be a regular practice in future. I am going to stick to the report of the Business Advisory Committee strictly.

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): As it is, the Home Ministry's grants will come at the fag end of the day, and it will help those who are going to speak on those Demands if you can give a clear indication.

**SHRI RAJ BAHADUR**: The Home Ministry's Demands may be taken up tomorrow

**MR. SPEAKER**: Agreed.

12.37 hrs.

**CENTRAL SALES TAX  
(AMENDMENT) BILL**

**APPOINTMENT OF MEMBER TO  
SELECT COMMITTEE**

**DR. HENRY AUSTIN** (Ernakulam): I beg to move:

"That this House do appoint Shri Muhammed Sheriff to the Select Committee on the Bill further to amend the Central Sales Tax Act, 1956 in the vacancy caused by the death of Shri M. Muhammad Ismail."

**MR. SPEAKER**: The question is:

"That this House do appoint Shri Muhammed Sheriff to the Select Committee on the Bill further to amend the Central Sales Tax Act, 1956 in the vacancy caused by the death of Shri M. Muhammad Ismail."

*The motion was adopted.*

**SHRI S.M. BANERJEE** (Kanpur): Now that the time for the discussion on the Demands of the Agriculture Ministry has been extended, we should get more time so that one more member from our party may speak.

**MR. SPEAKER**: We will revise the allotment of time to the various opposition parties according to the extended time.

12.38 hrs.

**DEMANDS FOR GRANTS, 1972-73—Contd.  
MINISTRY OF AGRICULTURE—Contd.**

**MR. SPEAKER**: We will now resume the discussion on the Demands of the Ministry of Agriculture. Shrimati Jeyalakshmi.

**\*SHRIMATI V. JEYALAKSHMI** (Sivakasi): Hon. Mr. Speaker, Sir, I am grateful to you for giving me an opportunity to speak on the Demands for Grants of the Agriculture Ministry.

At the outset I would like to request the hon. Minister of Agriculture that, if I am critical about the performance of the ministry, it should not be misconstrued as my making allegations. Solely motivated by the desire that, so far as Agriculture is concerned, the money allocated for developmental schemes should be utilised in full and at least in the next year there should not be such huge savings in the Demands.

Under Demand No. 25—Agriculture, there is a saving of Rs. 77.11 lakhs during 1971-72. A sum of Rs. 1.02 crores has not been spent under Demand No. 26 during 1971-72. The allocation under Demand No. 28—Forest—has been under-utilised by Rs. 25.20 lakhs. In the Community Development Department, a sum of Rs. 2.25 lakhs has been saved under Demand No. 30. During 1971-72, there is an unspent amount of Rs. 1.40 lakhs under Demand No. 31. During 1971-72, the expenditure on Capital Investment in Agriculture under Demand No. 115 is less by 8.55 crores.

I need not elaborate my contention that the sums allocated under these Demands for developmental schemes in Agriculture have not been spent in full. The Ministry has enumerated certain cogent reasons for the shortfall in expenditure. I would like to pin-point some of them for your information.

For the saving under Demand No. 25, the reasons given are that due to late starting of certain cattle breeding farms and also due to non-filling of vacant posts in the regional centres of agro-economic research there has been this shortfall. Apart

\* The original speech was delivered in Tamil.